

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 28th February, 2018

No.HCM-II/370/2013/705 : Consequent upon the retirement of Hon'ble Mr. Justice Tarun Agarwala, Chief Justice, High Court of Meghalaya on 2nd March, 2018, Hon'ble Mr. Sudip Ranjan Sen, Judge, High Court of Meghalaya will assume charge to perform the duties of the Office of the Chief Justice of the High Court of Meghalaya with effect from 3rd March, 2018 as per Notification No. K.11019/07/2018-US.I dated 27th February, 2018 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) Jaisalmer House, 26, Man Singh Road, New Delhi – 110011.

REGISTRAR GENERAL

Memo No.HCM-II/370/2013/705 A

Dated, Shillong 28th February, 2018

Copy for information to:-

1. The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No. K.11019/07/2018-US.I dated 27th February, 2018.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Government of Meghalaya, Shillong.
4. The Secretary to the Governor of Meghalaya, Shillong.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
6. The Secretary to the Chief Minister, Government of Meghalaya, Shillong.
7. The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No. K.11019/07/2018-US.I dated 27th February, 2018.
8. The Advocate General, Meghalaya, Shillong.
9. The Registrar General, _____.
10. The District and Sessions Judge, _____.
11. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
12. The Judge, KHADC/JHADC/GHADC.
13. The Registrar / Secretary to all the Central Administrative Tribunals
_____.
14. The Registrar / Secretary to all the National Green Tribunals
_____.

15. The Deputy Commissioner, _____.
16. The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
17. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.
18. The Joint Registrar –cum- OSD in the Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
19. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong. with a copy of Notification No. K.11019/07/2018-US.I dated 27th February, 2018 for necessary action.
20. The President / Secretary _____.
21. The System Analyst to up load the same in the High Court Website.
22. Notice Board.
23. Personal File.
24. Office File.


REGISTRAR GENERAL